

ing in these areas will be considered as and when resources and other priorities permit.

(d) Does not arise in view of reply to (c).

Reduction in air fare to Gulf Sector

1651. PROF. P.J. KURIEN : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government have taken up the question of reducing the air fare for the Gulf-sector with the I.A.T.A.;

(b) if so, the result thereof;

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) Does not arise.

(c) I.A.T.A. is a body of airlines and not of Governments. Therefore, it is not appropriate for Government to take up the issue of air fares with IATA.

Sambalpur-Talchar Rail Line

1652. SHRIMATI JAYANTI PATNAIK :

SHRI BRAJA MOHAN MOHANTY :

Will the Minister of TRANSPORT be pleased to state :

(a) the estimated cost of Sambalpur-Talchar rail line in Orissa;

(b) the amount sanctioned for the construction of that line so far ;

(c) the year by which the construction of the above line is expected to be completed; and

(d) the progress made in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI

MADHAVRAO SCINDIA) : (a) Rs. 58 crores.

(b) Rs. 5 crores upto March, 1986.

(c) The completion of the line will depend on the availability of resources in the coming years.

(d) Its present progress is 3%.

Allocation of funds for Railway Projects by Planning Commission

1653. SHRI B.V. DESAI : Will the Minister of TRANSPORT be pleased to state :

(a) whether the Planning Commission has promised higher allocation during 1986-87 Plan on the condition that Railways contribution amounted to at least 50 per cent; and

(b) if so, whether the plans prepared by the Railways for 1986-87 are free from any possibility of their being cut or shelved on the plea of shortage of funds ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No Sir. In any case in the approved outlay of Rs. 2650 crores for 1986-87 the Railways are contributing Rs. 1335 crores that is about 52% from their own internal resources.

(b) No cuts in this outlay are expected.

Review of Activities of Sports Organisations and State Governments

1654. SHRI BALASAHEB VIKHE PATIL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a review has been made by the Sports Authority of India about the activities of the sports organisations and State Governments in the field of sports promotion; and

(b) if so, the details of the review made ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN'S WELFARE (SHRIMATI MARGARET ALVA):

(a) No, Sir.

(b) Does not arise.

**Buy back of Boeing Aircraft by U.S.
Boeing Airplane Company**

1655. DR. B.L. SHAILESH :

SHRI YASHWANTRAO
GADAKH PATIL :

SHRI M. RAGHUMA RED-
DY :

SHRI V. TULSIRAM :

SHRI SARFARAZ AHMED :

Will the Minister of TRANSPORT be pleased to state :

(a) whether the U.S. Boeing Airplane Company has in a fresh offer to the Government proposed to buy back the entire fleet of 737-Boeing aircraft of the Indian Airlines in exchange for its whole range of aircraft including the 7J7s which is in advanced stage of development;

(b) if so, Government's reaction to this offer;

(c) whether the Boeing company has also proposed to enter into a long-term technology transfer agreement with India for the manufacture of components and sub-assemblies of Boeing aircraft under licence agreement with guaranteed buy back; and

(d) whether Government have constituted a high powered committee to go into the aircraft requirement programmes of Air India and Indian Airlines and if so, when the report of this committee is expected ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir. However the details and scope of the technology transfer agree-

ment have not been indicated by Boeing Co.

(d) Yes, Sir. The terms of reference of the Group inter-alia include a study about the requirements of aircraft and related equipment upto 2000 AD. The Group is expected to submit its report by 15th June, 1986.

(Translation)

**Over bridge near Mau Railway Station
(Azamgarh)**

1656. SHRI RAJ KUMAR RAI : Will the Minister of TRANSPORT be pleased to state :

(a) whether foundation stone of an over-bridge was laid near Mau Railway Station in Azamgarh district of Uttar Pradesh ;

(b) if so, the time by which the construction work of this bridge is likely to be completed ; and

(c) the reasons for delay in completing the construction work of this bridge ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) & (c) The railway is to construct main bridge across tracks and State PWD is to construct the approaches. Railway has awarded contract to U.P. Bridge Corporation for their portion of the work. The work of temporary road diversion and other preliminary works are in progress. The completion of road over bridge will depend upon availability of funds and completion of work on approaches by State Government.

Central School in Azamgarh

1657. SHRI RAJ KUMAR RAI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that land has been made available at Maunath Banjan in district Azamgarh (U.P.) for opening a Central School;